

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1697
ANSWERED ON:16.12.2013
URBAN SPORTS INFRASTRUCTURE SCHEME
Biswal Shri Hemanand ;Sinh Dr. Sanjay

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of projects sanctioned under Urban Sports Infrastructure Scheme (USIS), sport-wise State-wise including Odisha:
- (b) whether the Government has sanctioned any funds to various State Governments including Uttar Pradesh during the last three years,
- (c) if so, the details of funds sanctioned and released under USIS during the last three years, State-wise and,
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

(a) to (d) Under USIS, State Governments, Local Civic Bodies, School, Colleges and Universities under Central/State Governments; and Sports Control Boards are eligible to receive assistance for creation of sports infrastructure. Financial assistance is provided for(i) laying synthetic playing surface (for hockey, football and athletics); and(ii) construction of Multipurpose Indoor Hall. Details of projects sanctioned and funds released under USIS is given at Annexure-I.